


For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.08.2017 to 15.08.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Maturity date	Period for further renewal
1	Rs.1,62,39,342/- + interest	02.08.2017	91 days
2	Rs.1,07,183/- + interest	04.08.2017	One year
3	Rs.11,68,777/- + interest	05.08.2017	91 days
4	Rs.20,20,925/- + interest	08.08.2017	Six months
5	Rs.9,48,298/- + interest	13.08.2017	Six months
5	Rs.5,20,192/- + interest	15.08.2017	Upto 15.08.2019 (two years)

Dated: 17.07.2017


(P.S.N. MURTHY
A.R.-cum-D.D.O.
Supreme Court of India

- 1 P.A. to Ld. Registrar (J-I)
- 2 P.A. to Ld. Registrar (J-II)
- 3 P.A. to Ld. Registrar (J-III)
- 4 P.A. to Ld. Registrar (J-IV/HOO)

